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Title: Introduction of the Institutes of Technology (Amendment) Bill, 2016.

HON. SPEAKER: The House will now take up item no. 15.

Shri Prakash Javadekar.

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI PRAKASH JAVADEKAR): I beg to move for leave to introduce a Bill further to amend the Institutes of Technology Act, 1961.

HON. SPEAKER: Motion moved:

"That leave be granted to introduce a Bill further to amend the Institutes of Technology Act, 1961."

PROF. SAUGATA ROY (DUM DUM): Madam Speaker, under Rule 72 (1), I oppose the introduction of the Institutes of Technology (Amendment) Bill, 2016. ...(*Interruptions*) I have nothing against the substance of the Bill.

HON. SPEAKER: Only the speech of Prof. Saugata Roy will go on record.

...(*Interruptions*)â€! **

PROF. SAUGATA ROY: All I want to say is that IITs have raised their fees to Rs. 2 lakh. ...(*Interruptions*) The IITs have raised their annual fees to Rs. 2 lakh, which is putting it beyond the reach of the common people. I want an assurance from the Minister that fees in IITs will not be increased beyond Rs. 1 lakh. I want an assurance from the Minister. Let him do something for the poor students of this country who want to study in the IITs. It is not possible for many families to pay the fees of Rs. 2 lakh per year.

SHRI PRAKASH JAVADEKAR: Prof. Saugata Roy ji, the hon. Member has raised the issue. I opposed it only on one point. Let me assure him that we have already taken three decisions – the Scheduled Castes, the Scheduled Tribes, and the OBC – in regard to waivers as per the rules. Persons who are not in those categories but are poor, whose income is Rs.9 lakh per annum, they will be provided with interest-free loans. We would bear the interest.

HON. SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Institutes of Technology Act, 1961."

The motion was adopted.

SHRI PRAKASH JAVADEKAR: I introduce the Bill.

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